Annexure 3

Name of the Corporate debtor: M/s Sri Umamaheswara Paper Private Limited; Date of commencement of CIRP: 03.03.2025; List of Creditors as on: 16.05.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
	Name of Creditors	Details of claims received		Details of claim admitted						Amount	Amount of any		Amount	
S No		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by Security Interest	Amount covered by guarantee	Whether related party	% of voting share in COC	of contingen t claim	mutual dues,	Amount of claim not admitted	of claim under verificati on	
1	Andhra Pradesh State Financial Corporation	28-03-2025	40,51,34,943.00	40,50,98,657.00	FC		Guarantees: (i) Equitable mortgage of House D.No.17-1-383/A/43, constructed on 314 Sq. Yds, situated at Saidabad, Hyderabad, belonging to Sri M.Dayanand Reddy (ii) Equitable mortgage of open plot bearing D.No.17-1-391/5/534, Ward No.13, Road No.14 admeasuring 359 Sq. Yds., Mega City, situated at Singareni Colony, Sankeswar Bazar, GHMC Cirel-7, Saidabad, Hyderabad, belonging to Smt Rajani, W/o. K.Sudharshan Reddy. Personal Guarantors: a)Sri Muddam Dayanand Reddy R/o. D.No.17-1-383/a/43, III Floor, Vinaynagar Colony, Saidabad, Hyderabad – 500059 b) Smt Rajani, W/o. K. Sudharshan Reddy o' Personal guarantee by Sri Muddam Ravi Chandra Reddy, Sri Muddam Ravi Chandra Reddy and Sri Muddam Amruth Reddy and Sri Muddam Amruth Reddy and Bri Muddam Amruth Reddy all are the R/o. D.No.17-1-383/a/43, III Floor, Vinaynagar Colony, Saidabad, Hyderabad – 500059	No	100.00		-	36,286.00	-	
	TOTAL	40,51,34,943.00	40,50,98,657.00					100.00	-	-	36,286.00	-		